Directorate General of Foreign Trade Udyog Bhawan DES-V Section

Minutes of NC-V Meeting held on 10.03.2011

The Meeting No. 50/AM-11 for the licensing year 2010-11 to consider the cases under Duty Exemption Schemes (Chapter-4) held on 10.03.2011 in Room No.213 of DGFT under the Chairmanship of Shri A.K.Singh, Jt. DGFT. The following officers were present: -

SI.	Name of the representatives & their Department
No	designation

1.	Sh. Shaish Kumar, Industria	al Advisor	DIPP

2. Sh. R.A.Lal, Director R.O, TC, Noida

3. Sh. K.C.Meena, Dv. DGFT **DGFT** Sh. Kuldeep Singh, Asstt. Director **MSME** 5. Sh. Pradip Kumar, F.T.D.O **DGFT**

(TEXTILES AND LEATHER ITEMS)

At the outset the Minutes of NC Meeting No. 48/AM11 dated 24.02.2011 and Meeting No. 49/AM11 dated 03.03.2011 were ratified. Thereafter agenda for individual cases for Meeting No. 50/AM11 dated 10.03.2011 was taken up for discussion and the decision taken in respect of each case is enumerated below: -

50/84-ALC3/2010 MEETING DATE: 10.03.2011 **MEETING NUMBER**

Case No.:2/36/85-ALC3/2010	, ,	1.0.02.2011	Status: Approved
HQ File :01/85/050/00147/AM11/		Lic.No/Date:0410116274 13.08.2010	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as per report submitted by the NC team, who visited the similar unit of the firm by allowing 23% wastage as detailed below: -

Import item S. No Export Item Export Qty. Qty. allowed 100% Remy single 4000 Kgs 100% Raw human 4920 Kgs hair

drawn human hair

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.	.:1/50/84-ALC3/2010 Par	rty Name:FINEFAIR EXI	PORTS INDIA Pvt. Ltd,	MeetNo/Date:50/84-ALC3/2010 10.03.2011	Status: Approved
HQFile :01	1/84/050/00366/AM11/	A File: 32/24/040/0005	1/AM11/	Lic.No/Date: 3210046575 12.01.2011	
Dogiaia	on: The Committee considered the cons	oo nor aganda alana	with other relevant papers and ofter	deliberations in consultation with the representat	ives of toobnical outh
	on: The committee considered the case nt in the meeting decided to ratify the Adva			deliberations in consultation with the representat	ives or technical auth
S.	Export Item	Export	Import item	Qty. allow ed	
No	Export item	Qty.	import item	Qty. allow ed	
1 1	Babies frock made of 100% cotton		100% cotton yarn dyed checks w	oven 2/27 Sa mtrs	
'	checks woven fabric with lurex, wich		fabric with lurex, width-56/57",		
	GSM 100+/-10%.	ili-30/37 ,	100+/-10%.	GSIVI	
2	Babies frock made of 100% cotton y	varn dved 1705 Pos		oven 2340 Sq mtrs	
-	checks woven fabric with lurex, wich		fabric with lurex, width-56/57",		
	GSM 100+/-10%.	iii 00/07 ,	100+/-10%.	COM	
3	Babies frock made of 100% cotton y	varn dved 1795 Pre		oven 2339 Sq mtrs	
	checks woven fabric with lurex, wic		fabric with lurex, width-56/57",	•	
	GSM 100+/-10%.	iii 00/01 ,	100+/-10%.	COM	
4	Babies frock made of 100% cotton ya	arn double 1868 Pos		oven 1892 Saimtrs	
'	clothe woven fabric with lurex, wic		fabric with lurex, width-56/57",		
	GSM 110+/-10%.		110+/-10%.		
5	Babies frock made of 100% cotton ya	arn double 2670 Pcs		oven 2707 Sa mtrs	
	clothe woven fabric with lurex, wic		fabric with lurex, width-56/57",		
	GSM 100+/-10%.	,	100+/-10%.		
∥ 6	Babies frock made of 100% cotton ya	arn double 2115 Pcs	100% cotton varn double clothe w	oven 3676 Sq mtrs	
	clothe woven fabric with lurex, wic		fabric with lurex, width-56/57",		
	GSM 110+/-10%.	•	110+/-10%.		
7	Babies frock made of 100% cotton ya	arn double 1243 Pcs	100% cotton yarn double clothe w	oven 2522 Sq mtrs	
	clothe woven fabric with lurex, wic		fabric with lurex, width-56/57",		
	GSM 120+/-10%.		120+/-10%.		
∥ 8	Babies frock made of 100% cotton ya	arn double 3965 Pcs	100% cotton yarn double clothe w	oven 4020 Sq mtrs	
	clothe woven fabric with lurex, wic	dth-56/57",	fabric with lurex, width-56/57",	GSM	
	GSM 120+/-10%.		120+/-10%.		
∥ 9	Babies frock made of 100% cotton ya	arn double 2348 Pcs	100% cotton yarn double clothe w	oven 2108 Sq mtrs	
	clothe woven fabric, width-56/57", G	SM 120+/-	fabric, w idth-56/57", GSM 120+/-10	0%.	
	10%.				
10	Babies frock made of 100% cotton ya				
	clothe woven fabric with lurex, wic	dth-56/57",	fabric with lurex, width-56/57",	GSM	
Ш	GSM 110+/-10%.		110+/-10%.		

11	Babies boys half sleeve shirt made of 55%	3022 Pcs	55% cotton 45% linen yarn dyed	3011 Sq mtrs
	cotton 45% linen yarn dyed checks woven		checks woven fabric, width-56/57",	
	fabric, w idth-56/57", GSM 120+/-10%.		GSM 120+/-10%.	
12	Babies frock made of 100% cotton yarn dyed	1597 Pcs	100% cotton yarn dyed checks woven	3294 Sq mtrs
	checks woven fabric, width-56/57", GSM		fabric, w idth-56/57", GSM 120+/-10%.	
	120+/-10%.			
13	Babies boys half sleeve shirt made of 55%		55% cotton 45% linen yarn dyed	1551 Sq mtrs
	cotton 45% linen yarn dyed checks woven		checks woven fabric, width-56/57",	
	fabric, w idth-56/57", GSM 120+/-10%.		GSM 120+/-10%.	
14	Babies boys full sleeve shirt made of 100%	1159 Pcs	100% cotton yarn dyed double cloth	1427 Sq mtrs
	cotton yarn dyed double cloth checks woven fabric, width-56/57", GSM 120+/-10%.		checks woven fabric, width-56/57",	
			GSM 120+/-10%.	
15	Babies boys full sleeve shirt made of 100%	587 Pcs	• •	723 Sq mtrs
	cotton yarn dyed double cloth checks woven		checks woven fabric, width-56/57",	
	fabric, w idth-56/57", GSM 120+/-10%.		GSM 120+/-10%.	
16	Babies boys half sleeve shirt made of 100%		•	1767 Sq mtrs
	cotton yarn dyed double clothe checks woven		checks woven fabric, width-56/57",	
	fabric, w idth-56/57", GSM 120+/-10%.		GSM 120+/-10%.	
17	Babies frick made of 100% cotton yarn dyed		• •	2653 Sq mtrs
	checks woven fabric with lurex, width-56/57",		fabric with lurex, width-56/57", GSM	
	GSM 120+/-10%.		120+/-10%.	
18	Babies boys full sleeve shirt made of 100%			3260 Sq mtrs
	cotton yarn dyed double cloth checks woven		checks woven fabric, width-56/57",	
4.0	fabric, w idth-56/57", GSM 110+/-10%.	000 5	GSM 110+/-10%.	
19	Babies frock made of 100% cotton yarn dyed			889 Sq mtrs
	seer sucker stripe woven fabric with lurex,		stripe woven fabric with lurex, width-	
	w idth-56/57", GSM 108+/-10%.	40=45	56/57", GSM 108+/-10%.	10150
20	Babies frock made of 100% cotton yarn dyed			1615 Sq mtrs
	seer sucker stripe woven fabric with lurex,		stripe woven fabric with lurex, width-	
T ^	w idth-56/57", GSM 108+/-10%.		56/57", GSM 108+/-10%.	
	SM should match in both import and export. The R.A	snall be adv	rised to take necessary action subject to co	mpliance of other
usual	conditions.			

	Case No.:2/50/84-ALC3/2010	Party Name:DAMAN POLYTHREAD LTD.,	Meet No/Date:50/84-ALC3/2010 Status: Approved 10.03.2011		
	HQ File :01/84/050/00367/AM11/	RLA File :03/94/040/00903/AM11/	Lic.No/Date:0310610719 12.01.2011		
- 1	Decision: The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance				

authorization issued in this case as detailed below: S. Export Export Import item Qty.
No Item Qty. allowed
1 Narrow 10000 Polypropylene 10710 Kgs

Woven fabric Kgs made out of PP MF yarn (Tapes)		chips/granuals/resins Master batch (polypropylene dyed chips/Relevant colour Master batch	378 Kgs
()		U.V. Stabilizer	75 Kgs
		Spin finish oil	233 Kas

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:3/50/84-ALC3/2010] -	10.02.2011	Status: Approved
HQ File :01/84/050/00368/AM11/		Lic.No/Date:0410121991 28.02.2011	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that in the import item firm have mentioned human hair unworked, whether or not washed, hence Committee felt that the same could be washed. Therefore, Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case by allowing 18% wastage i.e 23% minus 5% wastage for washing) as per report of NC team, who visited the unit of firm as detailed below: -

S. No	Export Item		Export Qty.	Import item		Qty. allowed
1	Human dressed, bleached	_	4000 Kgs	Human unworked, or not washe	whether	4720 Kgs

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:4/50/84-ALC3/2010	Party Name:RICHA & CO	Meet No/Date:50/84-ALC3/2010 10.03.2011	Status: Deferred
5	HQ File :01/84/050/00369/AM11/			Defer Date:07.04.2011

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that copy of application has not been received in this case. It was decided to defer the case for re-listing on 07.04.2011.

Manual agenda cases

Case No. 454 M/s Unitex Fashions (India) Pvt. Ltd., Chennai

Pt. F.No.01/84/50/87/AM06/DES-V NC No.50/AM11

Re-fixation of input output norms in respect of Advance Dated 10.03.2011

Authorization No.0410070286 dated 06.05.2005.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that this case was cleared by erstwhile ALC in its meeting held on 23.06.2005 by allowing the item of import as applied by the firm for export of Ladies Blouse with winged collar. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting felt that for exports made prior to the communication of ALC decision may be taken into account for regularization purpose in this case. R.A may regularize the case accordingly based on the factual position.

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

Case No. 455 M/s Shabanesa, Chennai

NC No.50/AM11 F.No.01/85/50/78/AM11/DES-V

Dated 10.03.2011 Ratification of input output norms in respect of Advance

Authorization No.0410115363 dated 08.07.2010.

Decision: The Committee considered the case as per agenda along with other relevant papers and perused the comments of DC (MSME), Chemical Division conveyed vide their U.O dated 23.02.2011. The Committee felt that for any import into the country that may happen any contagious disease element, Government of India already put Sanitary & Phytosanitary measures. Therefore, the need for seeking views of M/o Health & Family Welfare as suggested by DC (MSME) in this case is unwarranted at this stage. Thus, Committee decided to maintain status quo in this case.

Case No. 456 M/s Shabanesa, Chennai NC No.50/AM11 F.No.01/85/50/64/AM11/DES-V

Dated 10.03.2011 Ratification of input output norms in respect of Advance

Authorization No.0410115967 dated 02.08.2010.

Decision: The Committee considered the case as per agenda along with other relevant papers and perused the comments of DC (MSME), Chemical Division conveyed vide their U.O dated 23.02.2011. The Committee felt that for any import into the country that may happen any contagious disease element, Government of India already put Sanitary & Phytosanitary measures. Therefore, the need for seeking views of M/o Health & Family Welfare as suggested by DC (MSME) in this case is unwarranted at this stage. Thus, Committee decided to maintain status quo in this case.

Case No. 457 M/s Jiwanram Sheoduttrai Industrial Pvt. Ltd., Kolkata

NC No.50/AM11 F.No.01/84/50/303/AM11/DES-V

Dated 10.03.2011 Re-fixation of input output norms in respect of Advance

Authorization No.0210151574 dated 06.12.2010.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that this case was cleared by NC in its meeting held on 13.01.2011. Now firm have informed that due to revision in usage as per buyers order, the Qty. of import item No.3 i.e FR refractive tape (yellow with silver stripe) 50MM has been enhanced from 782.90 Sq. mtrs. to 876.10 Sq mtrs. The Committee after due deliberations in consultation with representatives of technical authorities present in the meeting decided to allow enhancement in respect of import item No.3 i.e FR refractive tape (yellow with silver stripe) 50MM from 782.90 Sq mtrs. to 876.10 Sq mtrs against the advance authorization in question.

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

Case No. 458 M/s Jiwanram Sheoduttrai Industrial Pvt. Ltd., Kolkata

NC No.50/AM11 F.No.01/84/50/167/AM11/DES-V

Dated 10.03.2011 Re-fixation of input output norms in respect of Advance

Authorization No.0210147943 dated 15.09.2010.

Decision: The Committee considered the case as per agenda alongwith other papers and handed over the relevant information/details available in the file to the representative of DC (MSME) for their examination/comments. It was therefore decided to defer the case for re-listing on 07.04.2011.

Case No. 459 M/s Chandramukhi Impex Pvt. Ltd., Kolkata

NC No.50/AM11 F.No.01/84/50/167/AM11/DES-V

Dated 10.03.2011 Ratification of input output norms in respect of Advance

Authorization No.0210144840 dated 08.07.2010.

Decision: The Committee considered the case as per agenda along with other relevant papers and observed that this case was cleared by NC in its meeting held on 15.07.2010, but there was some typographical error in mentioning the description of import item. The Committee after due deliberations in consultation with representatives of technical authorities present in the meeting decided to rectify the earlier minutes as detailed below:-

Export item	Export Qty.	Import item	Quantity allowed
Coverall, Made of (1) Nomex III A Fabric; Type; EN 23(EN4T)		Nomex III A Fabric; Type; EN 23(EN4T), width-58", weight-4.5 OZ/YD2, GSM-155+/-10%	•
Winter Jacket Made of (1) Nomex IIIA Fabric	400 Nos.	Nomex III A Fabric; Type; EN 73, width-58", weight- 5.2 OZ/YD2, GSM- 180 +/-10%	1077.5 Yard
EN 73		Nomex liner fabric; Type; EM0G, weight-150 GM2, GSM-150+/-10%	650 Yard
		Spun Nomex thread 45' S/3 100% Nomex non woven felt-GSM-150+/-10%, width -150cm, K-3449	240000 Yard 805 Yard

The GSM shall match on both side of export and import.

The Regional Authority shall be advised to take necessary action subject to compliance of other usual condition

Case No. 460 M/s Chandramukhi Impex Pvt. Ltd., Kolkata

NC No.50/AM11 F.No.01/84/50/15/AM08/DES-V

Ratification of input output norms in respect of Advance Dated 10.03.2011

Authorization No.0210099934 dated 12.04.2007.

Decision: The Committee considered the case as per agenda along with other relevant papers and observed that this case was cleared by NC in its meeting held on 25.10.2007 imposing the condition of style No. on export item. The Committee felt that Coverall is an Industrial garment, hence, condition of style No. on export item should not be insisted upon. Therefore, Committee after due deliberations in consultation with representatives of technical authorities present in the meeting decided to waive style No. condition in this case or other similar case(s).

The Regional Authority shall be advised to take necessary action subject to compliance of other usual condition

Case No. 461 M/s Imperial Readymade Garments Factory India Pvt. Ltd, Chennai F.No.01/84/50/311/AM11/DES-V NC No.50/AM11 Dated 10.03.2011 Ratification of input output norms in respect of Advance Authorization No.0410120397 dated 05.01.2011.

Decision: The Committee considered the case as per agenda and after detailed deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the advance authorization issued in this case taking cue from SION at S.No. J-292 and in terms of Policy Circular No. 34 dated 24.03.2008 as detailed below:-

S. No	Export item	Export Qty.	Import item	Qty. allowed
1	81% cotton 18% polyester 1% spandex denim ladies shorts	2995	•	@ 1.60 Sq mtrs./Pc or as applied for whichever is lower.
			80% polyester 20% cotton T/C pocketing, GSM-105+/-5%, width-58"	1052.530 Sq mtrs.
			GVMT#86, 1-1/2" printed elastic	3567.5 Mtrs.
2	97% cotton 3% spandex stretch ladies shorts		97% cotton 3% spandex stretch twill, GSM-197+/- 5%, width- 58" 80% polyester 20% cotton	applied for whichever is lower.

T/C GSMpocketing, 105+/-5%, width-58" GVMT#86, 1-1/2" printed 19899.380 Mtrs. elastic 3 97% cotton 3% 15834 97% cotton 3% spandex, @ 1.60 Sq mtrs./Pc or as ladies Pcs GSM-193+/-5%. width- applied for whichever is spandex 57/58" shorts lower. 80% polyester 20% cotton 5564.510 Sq mtrs. GSM-T/C pocketing, 105+/-5%, width-58" GVMT#86, 1-1/2" printed 18860.7 Mtrs. elastic

The GSM shall match on both side of export and import.

The Regional Authority shall be advised to take necessary action subject to compliance of other usual condition

Case No. 462 M/s Scorpios Apparels Pvt. Ltd., Faridabad

NC No.50/AM11 F.No.01/84/162/291/AM08/DES-V

Dated 10.03.2011 Ratification of input output norms in respect of Advance

Authorization No.0510203031 dated 27.04.2007.

Decision: The Committee considered the case as per agenda and observed that this case was cleared by NC in its meeting held on 08.11.2007 with three export items. Firm had requested for one additional i.e 4th export item i.e Ladies other outer garments (Top) made from the same imported material against the advance authorization in question. The case has been examined by DC (MSME) and based on the facts; they have sent their written comments vide their U.O No. 37(5)/74/2010-11/Hosy. dated 10.03.2011. The Committee after deliberations decided to ratify the norms for the additional export item i.e. Ladies other outer garments (Top) on the basis of written comments of DC (MSME) as detailed below:-

Export item Export Import item Qty. allowed

Qty.

Ladies other outer garment (Top) 204 Pcs 55% wool voile, 44% 3.44 Sq made of 55% wool voile, 44% viscose, viscose, 1% elastine mtrs./Pc

1% elastine dyed woven fabric, GSMwoven fabric. dyed 193+/-10% (Style No. 37405) GSM-193+/-10%

The GSM shall match on both side of export and import.

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

Case No. 463 M/s Adigear International, New Delhi NC No.50/AM11 F.No.01/84/50/247/AM11/DES-V

Ratification of input output norms in respect of Advance Dated 10.03.2011

Authorization No.0510277404 dated 19.11.2010.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details viz., CAD, CAM & calculation sheet etc submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -

S.	Export Item	Export	Import item	Qty. allowed
No 1	New Born solid dress with diaper made with 100%		100% cotton solid voile fabric 50x50, 88x80 52",	13894 Sq mtrs
	cotton solid voile fabric 50x50, 88x80 52", GSM 82+/-10% and 100% cotton solid poplin fabric 40x40, 100x80 56", GSM 106+/-10%		GSM 82+/-10% 100% cotton solid poplin fabric 40x40, 100x80 56", GSM 106+/-10%	26628 Sq mtrs.

The GSM should match in both import and export. The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

Case No. 464

M/s Moja Shoes Pvt. Ltd (erstwhile SSIPL Retail Ltd.)., New

Delhi

NC No.50/AM11 F.No.01/84/50/59/AM04/DES-V

Dated 10.03.2011 Ratification of input output norms in respect of Advance

Authorization No.0510087596 dated 24.04.2003.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the advance authorization issued in this as per written comments of DIPP as detailed below: -

- The item of import at S.No. 1, 2, 4 & 6 may be allowed 1.10 Sg mtrs/Sg mtr. content in export of relevant (i) GSM/specification.
- The item of import at S.No. 3 & 7 may be allowed 1.07 Sq mtrs/Sq mtr. content in export. (ii)
- (iii) The item of import at S.No.5 may be allowed on net to net basis of relevant size.
- The item of import at S.No. 8 may be allowed with Net+1% wastage. (iv)
- The item of import at S.No. 9 may be allowed as per relevant existing Packing Policy. (v)
- The item of import at S.No. 10 may be allowed of relevant size on net to net basis. (vi)
- The item of import at S.No. 11 may be allowed 100 Gms/Pair. (vii)
- The item of import at S.No. 12 may be 1.05 Kg/Kg content in export. (viii)

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

Case No. 465 M/s Loyal Textiles Mills Ltd., Kovilpatti NC No.50/AM11 Pt. F.No.01/84/162/926/AM08/DES-V

Dated 10.03.2011 Ratification of input output norms in respect of Advance

Authorization No.3510022041 dated 25.10.2010.

Decision: The Committee considered the case as per agenda and decided to ratify the advance authorizations issued in this case as per written comments of DC (MSME) vide their U.O No. 37 (5)/48/2009-10/Hosy. dated 10.03.2011 as detailed below: -

Export item	Import item	Qty. allowed	Qty. to
			accounted
			export
Mill made Industrial	Polyester Staple	45769 Kgs	37794 Kgs
Work Wear (Jacket	Fibre	•	· ·
35000 pcs, Pant	Raw Cotton	71431 Kgs	56691 Kgs
65000 pcs, Bib pant	Desperse Dyes	1123 Kgs	· ·
8000 pcs, Short Coat	Vat Dyes	850 Kgs	
4000 Pcs & Boiler suit	Reflective Band of	434200	434200 meters
10000 pcs) made from	relevant width	meters	
40% Polyester 60%	Furnace oil	As per prevail	ing fuel policy
Cotton blended high			
visibility fabric with			
reflective band.			

be The GSM should match in both import in and export.

The R.A shall be advised to take action subject necessary compliance of other usual conditions.

Case No. 466 M/s Loyal Textiles Mills Ltd., Kovilpatti NC No.50/AM11 Pt. F.No.01/84/50/125/AM09/DES-V

Dated 10.03.2011 Ratification of input output norms in respect of Advance

Authorization No.3510023572 dated 23.05.2008.

Decision: The Committee considered the case as per agenda and decided to ratify the advance authorizations issued in this case as per written comments of DC (MSME) vide their U.O No. 37 (5)/75/2009-10/Hosy. dated 10.03.2011 as detailed below: -

Export item	Import item	Qty. allowed	Qty to b	e The GSM should match in both
			accounted	in import and export.
			export	The R.A shall be advised to take
Mill made Industrial Work	Polyester Staple	39109 Kgs	32295 Kgs	necessary action subject to
Wear (Boiler suit 20000 pcs,	Fibre			compliance of other usual conditions.
Bibpant 25000 pcs, &	Raw Cotton	75570 Kgs	59976 Kgs	
Bermuda 10000 pcs) made	Desperse Dyes	646 Kgs		
from 35% Polyester 65%	Vat Dyes	850 Kgs		
Cotton blended Dyed fabric	Reflective Band	784600	784600 meters	
with reflective band.	of 5-6 cms width	meters		@@@@@@@